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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 21.08.2025

NOTICE

Please take notice that the following matter listed in the Court - IV on 21.08.2025 was not taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for	Counsel for
			Appellants	Respondents
1.	Comp. App. (AT)	Ashok Gupta	Siddharth Bhatli	Chetna Bisht-R1
	(Ins) No. 1243 of	Suspended Director of Ajnara		Vishal Ganda
	2022 & I.A. No.	India Ltd.		Govind Keshav
	3978, 4502, 4893	Vs.		Bharat Bhushan
	of 2022 & 1330,	Manish Kumar Gupta & Anr.		V.D'Costa
	1895, 2562, 3386,	(Authorized Representative for		Astha Ojha
	3729, 4557, 4758,	Class of Creditors)		Ikshvaaku
	5219, 6111 of			Samiron Borkataky
	2023, 1115, 1414,			Amar Pal
	2648, 2649, 3525,			
	4058, 4261, 4279,			
	4314, 4819, 5162,			
	5247, 5330, 5333,			
	6720, 6721 of			
	2024 & 913, 914,			
	1245, 1246, 1247,			
	1721, 1839, 2403,			
	2407, 2867, 3141,			
	3171, 3335, 3770,			
	3787, 3788, 3789,			
	3795, 3796, 3902			
	of 2025			
	Part Heard			

By order of Hon'ble Chairperson -Sd/-Registrar